

**Name of Corporate Debtor** Supermax Personal Care Private Limited  
**Date of commencement of CIRP** 11-01-2024  
**List of Creditors as on** 28-08-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)												
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	R.C.C. (Sales) Private Limited	26-01-2024	78,71,366	78,71,366	Corporate Guarantee related	-	-	0.34%	-	-	-	-
2	Supermax Internatinoal Private Limited	26-01-2024	1,60,10,78,456	1,60,10,78,456	Corporate Guarantee related	-	-	69.17%	-	-	-	-
3	Unique Properties & Securities Private Limited	26-01-2024	2,94,97,525	2,94,97,525	Corporate Guarantee related	-	-	1.27%	-	-	-	-
4	Veena Malhotra	26-01-2024	7,98,95,890	-	Unsecured Loan	-	-	0.00%	-	-	7,98,95,890	-
5	Actis Consumer Grooming Products Limited	06-02-2024	7,26,90,579	7,26,90,579	Unsecured Loan	-	-	3.14%	-	-	-	-
<b>Total</b>			<b>1,79,10,33,816</b>	<b>1,71,11,37,926</b>	-	-	-	<b>73.93%</b>	-	-	<b>7,98,95,890</b>	-